## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/185/(IB)/2017

NAME OF THE PETITIONER(S)

: JOHNSON LIFTS PVT LTD

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTION & INDUSTRIES LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Counsel representing both parties are called but absent. No representation. The Registry is directed to issue notice to both the sides. Put up on 18.07.2017 at 10.30 A.M.

S. Julyayard

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)